

12.40 hrs

[English]

STATEMENT BY MINISTER

**Clarifying the Reply given on 13th December, 1991 to the Discussion under Rule 193 Re. General Deterioration in Law and Order Situation in Various Parts of the Country**

THE MINISTER OF HOME AFFAIRS (SHRI. S.B. CHAVAN): In reply to discussion on general deterioration in law and order situation in various parts of the country with reference to recent spurt in incidents of terrorism, secessionism and kidnappings, in the Lok Sabha on 13th December, 1991, I had stated that the ULFA and unilaterally freed that morning all the six hostages who were held by them. I would like to take this opportunity to clarify that this statement was based on some misunderstanding. The ULFA have agreed to release the hostages and the modalities are being finalised.

I regret for this kind of misunderstanding (Interruptions)

MR. DEPUTY-SPEAKER: Now I call Shri. Ram Kapse.

SHRI RAM KAPSE (Thane): Sir, In the month of March, 1991 there was a gas leakage in the factory at Bhainder, Thane district.

Again there was a gas leakage twice in this month by which the students and teachers of the same school were affected and hospitalised. The very fact that the gas leakage affected the students and teachers of the same school three times in succession clearly shows that the Government had not taken stringent action against the factory responsible for the gas leakage.

I would like to know what steps have been taken by the Government to avoid the recurrence of these unfortunate events.

SHRI RAMESH CHENNITHALA (Kottayam): After the Ekta Yatra, communal tension has aggravated in the State of Kerala.

MR. DEPUTY-SPEAKER: Shri Ramesh Chennithala, this has already been stated by Shri. E. Ahamed.

SHRI RAMESH CHENNITHALA: This Yatra created trouble and disturbed the peace and tranquility in the State of Kerala, in certain areas of North Malabar especially. One innocent life was lost. Two-three people were hospitalised sustaining serious injuries. I request the BJP leaders to stop the Ekta Yatra and to maintain peace and communal harmony. Kerala is famous for communal harmony and peace. (Interruptions)

[Translation]

SHRI RAM PRASAD SINGH (Bikramganj): The Rohtas industrial complex situated in Dalmia City in Bihar State is one of the biggest industrial complexes of the state. Nearly fifteen thousand workers are employed there. This Industrial complex has been lying closed since 1984. This complex was revived in 1989 by an order of the Supreme Court. The V.P. Singh Government released an assistance of Rs. 15 crores and the same amount was contributed by Bihar Government. There are total four units Asbestos, Dalda, Cement and Paper. The biggest unit is paper factory and it has not yet been restarted. The labourers working there are being exploited as they are still being given the pay scales of 1980. The promotions to the employees are being given according to the will of the management violating the orders of judiciary. This has caused discontentment among the labour-class.